

(1)	(2)	(3)	(4)	(5)
X. Home Administration	Revenue	3581,56,87,000		
	Capital	157,10,13,000		
	Revenue	1179,86,49,000	1,75,97,000	
	Capital	1377,44,14,000		
	Loans	126,62,74,000		
	Revenue	12556,63,55,000		12556,63,55,000
	Capital	38,00,00,000		38,00,00,000
	Revenue	2229,66,14,000		2229,66,14,000
	Capital	120,03,71,000		120,03,71,000
	Revenue	630,57,09,000		630,57,09,000
	Capital	106,50,00,000		106,50,00,000
XV. Sports and Youth Services	Revenue	79,62,28,000		79,62,28,000
	Capital	43,61,87,000		43,61,87,000
	Loans	2,97,47,000		2,97,47,000
XVI. Medical and Health	Revenue	4119,99,61,000		4119,99,61,000
	Capital	224,95,71,000		224,95,71,000
	Loans	42,99,12,000		42,99,12,000
XVII. Municipal Administration and Urban Development	Revenue	3114,42,51,000		3114,42,51,000
	Capital	20,00,00,000		20,00,00,000
	Revenue	289,12,19,000		289,12,19,000
	Loans	519,16,99,000		519,16,99,000
XIX. Information and Public Relations	Revenue	154,05,74,000		154,05,74,000
XX. Labour and Employment	Revenue	273,70,09,000		273,70,09,000
	Capital	2,32,02,000		2,32,02,000
	Revenue	2289,91,66,000		2289,91,66,000
	Capital	367,03,00,000		367,03,00,000
	Revenue	1006,35,84,000		1006,35,84,000
	Capital	143,68,00,000		143,68,00,000
	Revenue	2368,24,68,000		2368,24,68,000
	Capital	762,00,00,000		762,00,00,000
	Revenue	365,92,87,000		365,92,87,000
	Capital	1,52,00,000		1,52,00,000
	Loans	3,48,00,000		3,48,00,000
	Revenue	933,83,30,000		933,83,30,000
	Capital	198,13,96,000		198,13,96,000
	Loans	44,45,06,000		44,45,06,000
XXVI. Administration of Religious Endowments	Revenue	7458,37,34,000		7458,37,34,000
	Capital	65,24,57,000		65,24,57,000
XXVII. Agriculture	Revenue	7458,37,34,000		7458,37,34,000
	Capital	65,24,57,000		65,24,57,000
XXVIII. Animal Husbandry and Fisheries	Revenue	863,94,51,000		863,94,51,000
	Capital	50,00,00,000		50,00,00,000
XXIX. Forest, Science, Technology & Environment	Revenue	418,36,50,000		418,36,50,000
	Capital	10,58,000		10,58,000

(1)	(2)	(3)	(4)	(5)
		₹	₹	₹
XXX. Co-operation	Revenue	156,87,40,000	- -	156,87,40,000
XXXI. Panchayat Raj	Revenue	5289,63,02,000	- -	5289,63,02,000
	Capital	232,68,89,000	- -	232,68,89,000
XXXII. Rural Development	Revenue	6094,44,34,000	- -	6094,44,34,000
XXXIII. Major and Medium Irrigation	Revenue	5259,09,20,000	- -	5259,09,20,000
	Capital	2654,84,93,000	20,11,53,000	2674,96,46,000
XXXIV. Minor Irrigation	Revenue	100,13,49,000	- -	100,13,49,000
	Capital	451,35,03,000	57,47,000	451,92,50,000
XXXV. Energy	Revenue	7081,93,78,000	- -	7081,93,78,000
	Capital	84,00,000	- -	84,00,000
	Loans	81,00,00,000	- -	81,00,00,000
XXXVI. Industries and Commerce	Revenue	612,50,83,000	- -	612,50,83,000
	Capital	2,00,00,000	- -	2,00,00,000
XXXVII. Tourism, Art and Culture	Revenue	109,97,54,000	- -	109,97,54,000
	Capital	3,00,00,000	- -	3,00,00,000
XXXVIII. Civil Supplies Administration	Revenue	2342,85,76,000	- -	2342,85,76,000
XXXIX. Information Technology and Communications	Revenue	110,80,87,000	- -	110,80,87,000
XL. Public Enterprises	Revenue	1,59,92,000	- -	1,59,92,000
<b>Total</b>		<b>96619,05,82,000</b>	<b>15503,39,58,000</b>	<b>112122,45,40,000</b>

**T. NARAYANA REDDY,**  
Secretary to Government (I/c).  
Law Department.

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**THE SCHEDULE**  
(See sections 2 and 3)

Demand Number	Services and Purposes	SUMS NOT EXCEEDING		
		Voted by the Legislative Assembly	Charged on the Consolidated Fund of the State	Total
(1)	(2)	(3)	(4)	(5)
		₹	₹	₹
I. State Legislature	Revenue	65,08,51,000	2,01,99,000	67,10,50,000
II. Governor and Council of Ministers	Revenue	13,51,15,000	8,65,64,000	22,16,79,000
	Capital	29,50,29,000	- -	29,50,29,000
III. Administration of Justice	Revenue	568,88,33,000	- -	568,88,33,000
	Capital	29,50,29,000	- -	29,50,29,000
IV. General Administration and Elections	Revenue	562,20,92,000	30,26,65,000	592,47,57,000
	Capital	9,01,23,000	- -	9,01,23,000
V. Revenue, Registration and Relief	Revenue	1573,52,09,000	- -	1573,52,09,000
	Capital	22,93,35,000	- -	22,93,35,000
VI. Excise Administration	Revenue	261,46,74,000	- -	261,46,74,000
	Capital	89,51,000	- -	89,51,000
VII. Commercial Taxes Administration	Revenue	323,26,02,000	- -	323,26,02,000
	Capital	76,72,000	- -	76,72,000
VIII. Transport Administration	Revenue	116,85,12,000	- -	116,85,12,000
IX. Fiscal Administration, Planning, Surveys and Statistics	Revenue	14057,68,76,000	9680,25,06,000	23737,93,82,000
	Capital	20,00,00,000	- -	20,00,00,000
	Loans	76,29,75,000	- -	76,29,75,000
	Public Debt	..	5759,75,27,000	5759,75,27,000

Appropriation of  
**Rs. 112122.45.40,000**  
from and out of  
the Consolidated  
Fund of the State  
of Andhra  
Pradesh for the  
financial year  
commencing on  
the  
1st April, 2014.

Act No. 1 of 2014

2. The State Government may appropriate from and out of the Consolidated Fund of the State of Andhra Pradesh, for the Financial year commencing on the 1st April, 2014, a sum not exceeding One lakh twelve thousand one hundred and twenty two crores, forty five lakhs and forty thousand rupees, which shall be inclusive of the sum of ninety two thousand and seventy crores, ninety six lakhs and fifty nine thousand rupees, specified in section 2 of the Andhra Pradesh Appropriation (Vote-on Account) Act, 2014, being moneys required to meet :-

(a) the grants made by the Andhra Pradesh Legislative Assembly for the year, as set-forth, in column (3) of the Schedule; and

(b) the expenditure charged on the Consolidated Fund of the State of Andhra Pradesh, for the year, as set-forth in column (4) of the Schedule.

3. The sums authorized to be appropriated from and out of the Consolidated Fund of the State of Andhra Pradesh by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

Appropriation.



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THE ANDHRA PRADESH GAZETTE

PART IV-B-EXTRAORDINARY

PUBLISHED BY AUTHORITY

NO. 51 HYDERABAD, TUESDAY, SEPTEMBER 16, 2014

**ANDHRA PRADESH ACTS, ORDINANCES  
AND REGULATIONS Etc.,**

The following Act of the Andhra Pradesh Legislature received the assent of the Governor on the 16th September, 2014 and the said assent is hereby first published on the 16th September, 2014 in the Andhra Pradesh Gazette for general information :-

**ACT NO. 5 OF 2014**

**AN ACT TO AUTHORISE PAYMENTS AND  
APPROPRIATION OF MONEYS FROM AND OUT  
OF THE CONSOLIDATED FUND OF THE STATE  
OF ANDHRA PRADESH FOR THE SERVICES OF  
THE FINANCIAL YEAR COMMENCING ON THE  
1ST APRIL, 2014.**

Be, it enacted by the Legislature of the State of  
Andhra Pradesh in the Sixty-fifth year of the  
Republic of India, as follows:-

1. This Act may be called the Andhra Pradesh  
Appropriation (No.3) Act, 2014. Short Title.